

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 555 of 1995

Thursday, this the 27th day of April, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. P Asokan,
Retrenched Casual Labour,
Southern Railway, Palghat
Residing at
Puthukulangara House,
Kadalundi PO,
Calicut District. .. Applicant

By Advocate Mr. VR Ramachandran Nair

Vs.

1. The Senior Divisional
Personnel Officer,
Southern Railway,
Palghat. .. Respondent

By Advocate Mr. Mathews J Nedumpara

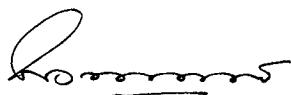
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Pursuant to our orders in MA 438/95, the Original Application is dismissed. The dismissal of the application will not stand in the way of the Department in considering the request of applicant, if they are inclined to do so. But, we make it clear that this observation will not confer a cause of action or invest applicant with locus standi.

No costs.

Dated the 27th April, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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